

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: COX & KINGS FINANCIAL SERVICE LIMITED Date of Commencement of Liquidation: 07-11-2022; List of Stakeholders as on Date: 18-08-2023; Name of IP: Mr. Pardeep Kumar Sethi; Process Number: 1; Last 5 digit of registration number: 11265

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	5723066259	1	5723066259				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	46	10662187	43	6274773		4387414		Annexure 6
7	Operational creditors (Government Dues)	3	132924192	2	132549130		375062		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	10	24259365	9	22171864		2087501		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		60	5890912003	55	5884062026	0	6849977		